(b) and (c) The latest available data released by WTO Secretariat, the values of top ten exportsers of textiles & clothing in the world in calendar year 2008 are given below:

	Textiles (2008)	Clothing (2008)					
Rank	Name of the Country	Value (Bn.) US\$)	% of world share	Rank	Name of the Country	Value (Bn. US\$)	% of world share
1.	EU-27	80.21	32.1	1.	China	120.0	33.2
2	China	65.26	26.1	2.	EU-27	112.4	28.4
3.	United States	12.50	5.0	3.	Hong Kong, China	27.9	3773
4.	Hong Kong, China	12.26	(7.5)	4.	Turkey	13.6	3.8
5.	RP Korea	10.37	4.1	5.	Bangladesh	10.9	3.0
6.	India	10.27	4.1	6.	India	10.9	3.0
7.	Turkey	9.40	3.8	7	Vietnam	9.0	2.5
8.	Taipei, Chinese	9.22	3.7	8.	Indonesia	6.3	1.7
9.	Japan	7.34	2.9	9.	Mexico	4.9	1.4
10.	Pakistan	7.19	2.9	10.	United States	4.4	1.2

Source: WTO Secretariat

(d) and (e) The value of exports of textiles and clothing products by Bangladesh in 2008, as per WTO data, aggregated to US\$ 11.99 billion, as against US\$21.17 billion worth of exports of India, which is far above that of other developing countries like Pakistan, Vietnam, Indonesia and Mexico. However, in clothing alone Bangladesh has touched the exports of India in 2008 as may be seen from the Table.

This is attributable to lower manufacturing costs available in Bangladesh and trade preference which it gets from EU on account of being a 'Least Developed' Country. The Government of India has been encouraging exports of textiles products by introduction of various incentives and concessions to the textiles industry through budgetary measures as well as through Foreign Trade Policy Schemes.

NTC mill gutted in fire

- 274. SHRI BHARATKUMAR RAUT: Will the Minister of TEXTILES be pleased to state:
- (a) whether it is a fact that Goldmohar Textile Mill of NTC was gutted in the fire in January, 2010;
 - (b) whether any enquiry has been conducted to find out reasons behind the fire;
 - (c) the findings of the enquiry; and
 - (d) the action taken against the guilty?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI):
(a) On 20.1.2010, a fire broke out in Gold Mohur Textile Mill, which is a joint venture company (JVC) of National Textile Corporation (NTC) and Pantaloon Retail (India) Ltd.

(b) to (d) NTC has constituted an internal committee, including Chief Executive Officer of the Joint venture company to enquire into the cause of fire and to assess the extent of loss. In addition, Panchnama has been registered with the Police Station. The Police has filed FIR and the matter is under investigation.

12.00 Noon

The House re-assembled at twelve of the clock.

MR. DEPUTY CHAIRMAN in the Chair

PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION

श्री रुद्रनारायण पाणि (उड़ीसा): सर, महंगाई का मुद्दा ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: One minute...(Interruptions)... Proclamation under Article 356 of the Constitution...(Interruptions) Shri Ajay Maken.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Sir, I lay on the Table, under clasue (2) of article 356 of the Constitution, a copy (in English and Hindi) of the Proclamation [G.S.R. No. 930 (E)], issued by the President on the 30th December, 2009-, revoking the Proclamation issued by her on the 19th January, 2009, in relation to the State of Jharkhand, under clause (3) of the said article. [Placed in Library. See No. L.T. 1691/15/10]

श्री एस एस अहलुवालिया (झारखंड) : सर, महंगाई के मुद्दे पर 167 के तहत चर्चा करायी जाए और महंगाई से त्रस्त जनता को मुक्ति दिलायी जाए। ...(व्यवधान)...

SHRI M. VENKAIAH NAIDU (Karnataka): Mr. Deputy Chairman, Sir, I want to say that...(Interruptions)...

MR. DEPUTY CHAIRMAN: I will take it up. ...(Interruptions)... I will call you...(Interruptions)...
SHRI PRASANTA CHATTERJEE (West Bengal): Mr. Deputy Chairman, Sir..(Interruptions)...

PAPERS LAID ON THE TABLE

Notifications of Ministry of Commerce and Industry

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): Sir, I lay on the Table, under Section 39 of the Bureau of Indian Standards Act., 1986, a copy (in English and Hindi)